

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 117 of 2014

Dated : 26th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Power Grid Corporation of India Ltd.,

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. S K Agarwal for R-3 to R-5
Mr. S K Chaturvedi for R-11
Mr. R B Sharma for R-13

ORDER

Mr. M G Ramachandran, learned Counsel for the Appellant has already concluded his arguments.

Arguments of Mr. S K Agrawal, learned Counsel appearing for R-3 to 5 and Mr. R B Sharma, learned Counsel for R-13 have also been heard today. Reply submissions have also been made on behalf of Mr. M G Ramachandran, learned Counsel for the Appellant. Thus, the arguments in this Appeal have been concluded today.

Judgment is Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

hcj/rkt